

**GOVERNMENT OF INDIA  
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION  
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION**

**LOK SABHA  
UNSTARRED QUESTION NO.4401  
TO BE ANSWERED ON 30<sup>TH</sup> MARCH, 2022**

**PROCURING SURPLUS PARBOILED RICE**

**4401. SHRI DUSHYANT SINGH:**

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:**

- (a) whether the Government is procuring surplus parboiled rice from various State Governments for Kharif Marketing Season (KMS) 2021-2022 and upcoming Rabi Marketing Season in 2022;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether the Government has any proposal to stop procurement of parboiled rice completely from the parboiled rice producing States and if so, the details thereof;
- (d) the details of the parboiled rice and raw rice procured by the Food Corporation of India from the year 2015 to 2021, State-wise; and
- (e) whether the Government has noticed any decline in demand for parboiled rice in India and abroad, if so, the details thereof and if not, the reasons for not procuring parboiled rice from the States?

**A N S W E R  
MINISTER OF STATE FOR MINISTRY OF RURAL DEVELOPMENT AND  
CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION  
(SADHVI NIRANJAN JYOTI)**

(a) to (c): After meeting State's requirement for Targeted Public Distribution System (TPDS) and Other Welfare Schemes (OWS), only the excess/surplus stocks procured by the State Government /its agencies are handed over to Food Corporation of India (FCI) in Central Pool in the form of raw rice or parboiled rice to meet the overall consumption requirement of the country in terms of Memorandum of Understanding (MoU) signed between Government of India and Decentralized Procurement (DCP) states.

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Due to burgeoning stock level of parboiled rice in central pool, it was informed to the States that FCI will not be in position to accept parboiled rice during Kharif Marketing Season (KMS) 2021-22. However, States can procure parboiled rice for consumption within the State.

(d): State-wise details of the par boiled rice and raw rice procured by the FCI from the years Kharif Marketing Season (KMS) 2015-16 to 2020-21 is at Annexure-I.

(e): In the last few years procurement of parboiled rice in the deficit parboiled consuming states like Jharkhand, Kerala & Tamil Nadu has increased resulting in lesser movement of parboiled rice from surplus to deficit states. The details is as under:

State	Procurement of par-boiled rice (fig. in LMT)		
	KMS 2018-19	KMS 2019-20	KMS 2020-21
Kerala	4.46	4.58	4.93
Jharkhand	1.50	2.54	4.20
Tamil Nadu	10.31	16.31	22.05
Total	16.27	23.43	31.18

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ANNEXUE REFERRED TO IN REPLY TO PART (d) OF THE UNSTARRED QUESTION NO.4401 FOR ANSWER ON 30.03.2022 IN THE LOK SABHA.

**Details of Custom Milled Rice (Raw and Parboiled) Received by FCI since KMS 2015-16**

(Fig. in LMT)

STATE/U.T.	KMS 2015-16		KMS 2016-17		KMS 2017-18		KMS 2018-19		KMS 2019-20		KMS 2020-21*	
	Raw	Parboiled	Raw	Parboiled	Raw	Parboiled	Raw	Parboiled	Raw	Parboiled	Raw	Parboiled
ANDHRA PRADESH	6.70	2.93	12.84	1.17	15.69	1.01	18.81	2.03	14.54	2.91	14.51	4.29
TELANGANA	0.00	6.05	0.00	24.75	0.00	23.76	1.38	26.77	9.71	44.71	6.33	47.49
ASSAM	0.36	0.00	0.29	0.00	0.26	0.00	0.72	0.00	1.31	0.00	0.85	0.00
BIHAR	0.00	0.00	0.00	0.00	0.00	0.03	0.03	0.00	0.04	0.00	0.00	0.00
CHANDIGARH	0.17	0.00	0.13	0.00	0.14	0.00	0.14	0.00	0.11	0.00	0.10	0.00
CHHATTISGARH	10.84	11.92	12.19	12.22	0.00	16.20	0.00	23.92	0.00	26.38	6.88	15.95
GUJARAT	0.00	0.01	0.00	0.01	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
HARYANA	28.21	0.03	0.22	0.00	39.76	0.00	39.30	0.00	43.45	0.00	36.89	0.79
HIMACHAL PRADESH	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
JHARKHAND	0.00	0.95	0.00	1.01	0.00	0.87	0.00	0.43	0.00	0.69	0.05	1.08
JAMMU & KASHMIR	0.07	0.00	0.00	0.00	0.12	0.00	0.09	0.00	0.10	0.00	0.26	0.00
KARNATAKA	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
KERALA	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
MADHYA PRADESH	0.00	0.00	0.00	0.00	0.01	0.00	0.27	0.02	0.23	0.00	5.71	0.00
MAHARASHTRA	2.22	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
ODISHA	2.49	14.24	1.93	14.16	1.23	11.15	1.80	16.04	1.16	16.05	1.25	17.74
PUDUCHERRY	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
PUNJAB	91.66	0.19	109.53	0.34	116.95	0.40	112.79	0.39	108.50	0.00	135.32	0.32
NEF (Tripura)	0.00	0.00	0.00	0.00	0.00	0.00	0.07	0.00	0.09	0.00	0.00	0.00
TAMILNADU	0.00	0.00	0.00	0.00	0.00	10.30	0.00	0.00	0.00	0.00	0.00	0.00
UTTAR PRADESH	28.93	0.00	22.35	0.00	28.32	0.00	32.03	0.00	37.90	0.00	44.20	0.06
UTTRAKHAND	3.15	0.00	3.76	0.00	0.00	0.00	2.34	0.00	2.63	0.00	3.17	0.00
WEST BENGAL	0.20	1.94	0.09	1.28	0.03	0.03	0.01	0.79	0.00	0.52	0.00	0.44
RAJASTHAN	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
<b>TOTAL</b>	<b>174.99</b>	<b>38.26</b>	<b>163.32</b>	<b>54.95</b>	<b>202.52</b>	<b>63.76</b>	<b>209.78</b>	<b>70.39</b>	<b>219.77</b>	<b>91.27</b>	<b>255.52</b>	<b>88.16</b>

\* Data upto 24.03.2022

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